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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 358/2017 in TP No. 42/397-398/NCLT/AHM/2016 (New) CP No. 58/397-398/CLB/MB/2013 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2018

Name of the Company:

Atmaram B. Agarwal & Ors.

V/s.

Supriya Prints Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENT

REPRESENTATION

**SIGNATURE** 

1.

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## ORDER

None present for Applicant. None present for Respondent in IA 358/2017.

Letter for adjournment received.

List the matter on 27.02.2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 16th day of January, 2018.